

Memorandum of Understanding between the State Farms Corporation of India Ltd., and Department of Agriculture and Co-operation, Ministry of Agriculture, for the year 1996-97

[Translation]

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : Sir, on behalf of Shri Chaturanan Mishra, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the State Farms Corporation of India Limited and the Department of Agriculture and Co-operation, Ministry of Agriculture, for the year 1996-97.

[Placed in Library, See No. LT-686/96]

Memorandum of Understanding between Rashtriya Pariyojna Nirman Nigam Ltd and the Ministry of Water Resources for the year 1996-97 etc.

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : Sir, I beg to lay on the table:

(1) A copy each of the following papers (Hindi and English versions) :-

(i) Memorandum of Understanding between the Rashtriya Pariyojna Nirman Nigam Limited and the Ministry of Water Resources for the year 1996-97.

[Placed in Library, See No. LT-687/96]

(ii) Memorandum of Understanding between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources for the year 1996-97.

[Placed in Library, See No. LT-688/96]

Annual Report and Review by the Government of the working of the Hindustan Organic Chemicals Ltd., Rasayani for the year 1995-96 and Memorandum of Understanding between Fertilizers and Chemicals Travancore Ltd. etc. and Department of Fertilizer for the year 1996-97 etc.

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): Sir, I beg to lay on the table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section, (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Rasayani, for the year 1995-96.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani, for the year 1995-96, alongwith Audited Accounts and

comments of the comptroller and Auditor General thereon.

[Placed in Library, See No. LT-689/96]

(2) A copy of the following papers (Hindi and English versions) :-

(i) Memorandum of Understanding between the Fertilisers and Chemicals Travancore Limited, Udyogamandal and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library, See No. LT-690/96]

(ii) Memorandum of Understanding between the Hindustan Antibiotics Limited and the Department of Chemicals and Petrochemicals for the year 1996-97.

[Placed in Library, See No. LT-691/96]

(iii) Memorandum of Understanding between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Chemicals and Petrochemicals for the year 1996-97.

[Placed in Library, See No. LT-692/96]

(iv) Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers Limited and the Department of Fertilizers Ministry of Chemicals and Fertilizers for the year 1996-97.

[Placed in Library, See No. LT-693/96]

(v) Memorandum of Understanding between the Pyrites, Phosphates and Chemicals Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library, See No. LT-694/96]

(vi) Memorandum of Understanding between the Madras Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 1996-97.

[Placed in Library, See No. LT-695/96]

Annual Report and review by the Government of the working of the Voluntary Health Services, Madras etc for the year 1994-95 and Memorandum of Understanding between Hindustan latex Ltd. etc. and Department of Family Welfare for 1996-97 etc.

THE MINISTER OF THE FOOD AND MINISTER OF CIVIL SUPPLY, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the table on behalf of Shri Salim Iqbal Shervani.